

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. O.A. 350/00463/2017

Date of Order: 12.06.2018

Present: Hon'ble Dr. Nandita Chatterjee, Administrative Member

Haridas Das, son of late Nishikanta Das,
aged about 59 years, working as Supervisor
SBCO, Coochbehar Head Post Office, Dist-
Coochbehar, residing at Vill & P. O.
Takagachh, Dist- Coochbehar, Pin-
736 179.

.....Applicant

-versus-

1. Union of India through the Secretary, Deptt. Of Posts, Ministry of Communications & I.T. Dak Bhawan, New Delhi- 110 001.
2. The Chief Postmaster General, W.B. Circle, Yogayog Bhawan, Kolkata- 700 012.
3. The Postmaster General, North Bengal Region, Siliguri- 734 001.
4. The Superintendent of Post Offices, Coochbehar Division, Coochbehar Head Post Office, Pin- 736 101.
5. The Postmaster, Coochbehar Head Post Office, Dist- Cooch behar, Pin- 736 101.

.....Respondents.

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents : Mr. S. Paul, Counsel

ORDER (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

Heard learned counsel for both the parties.

2. Ld. Counsel for applicant submits an intimation dated 24.05.2018 from the applicant stating that he wishes to withdraw the instant application and, accordingly, the O.A. is dismissed as being withdrawn.
3. The intimation of withdrawal is kept on record.

(Dr. Nandita Chatterjee)
Member (A)

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